

Government of India
Ministry of Finance
Department of Revenue

LOK SABHA
UNSTARRED QUESTION NO. 1186
TO BE ANSWERED ON MONDAY, 11th December, 2023/ Agrahayana 20, 1945
(Saka)

**CUSTOMS DEPARTMENT NOT ALLOWING SOME ARTICLES TO SRI
LANKA**

1186. SHRI A.K.P. CHINRAJ: Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken note that Customs Department at Chennai International Airport is not allowing the passengers who are travelling to Sri Lanka to carry night dresses and cotton sarees with them;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of provisions under which carrying night dresses, cotton sarees and sweet boxes are banned for carrying to Sri Lanka?

ANSWER

MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

Part (a): No instance of passengers not being allowed to carry night dressed and cotton sarees with them to Sri Lanka has come to the notice of the government;

Part (b): In view of (a) above, not applicable;

Part (c): There is no such ban on carrying night dresses, cotton sarees and sweet boxes as bonafide personal baggage of passengers. However, if passengers are carrying goods in commercial quantities, from India to any other country, they are required to carry proof of the procurement of such goods against payment in foreign exchange in terms of CBIC Circular no. 17/95-Customs dated 01.03.1995.
